

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2860
ANSWERED ON:07.12.2009
IMPLEMENTATION OF NREGS
Gandhi Shri Feroze Varun

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to take steps to cut down on the administrative cost incurred in implementation National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details thereof;
- (c) whether the NREGS has been implemented with IT support; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): No, Sir. Administrative expenditure limit under NREGA has been enhanced from 4% to 6% with effect from 1.4.2009.

(c)&(d): Yes, Sir. To monitor the implementation of NREGA, a Web enabled Management Information System (MIS) (www.nrega.nic.in) has been made operational which places all critical parameters such as job cards, muster rolls, wage payments, number of days of employment provided and works under execution online for monitoring and easy public access for information.